## GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3555 ANSWERED ON:26.04.2012 IMPLEMENTATION OF PROJECTS Aimal Shri Badruddin

## Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the status of the implementation of projects under the Prime Minister's 15-point Programme declared for Assam including details of scheme-wise and funds disbursed and utilized so far;
- (b) whether there are any implementation difficulties in executing the projects;
- (c) if so, the details thereof;
- (d) the details of special monitoring mechanism; and
- (e) the status of implementation of Assam Accord including the accord provisions which are yet to be implemented?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) The status of implementation of various schemes implemented in the State of Assam under the Prime Minister's New 15 Point Progamme for Welfare of Minorities is given at Annexure I.
- (b)&(c): No madam.
- (d): The implementation of the Prime Minister's New 15 Point Programme is monitored at the Central level by the Ministry of Minority Affairs on quarterly basis and by the Committee of Secretaries (COS) on half yearly basis and then reported to the Union Cabinet. At the State and district level, the monitoring is done by the State Level Committee and the District Level Committees for implementation of this programme
- (e): As per the information received from the Ministry of Home Affairs, the Government has taken action to implement all the provisions of the Assam Accord. However, certain provisions of the Accord e.g. measures to prevent infiltration, all round economic development of Assam etc. are of continuous nature, and therefore, need to be monitored regularly. The present status indicating clause–wise implementation is at Annexure II.